

**MR. DEPUTY-SPEAKER :** Mr. Kachwai, you can write to him.

**SHRI MODH. SHAFI QURESHI :** With regard to coal loading, I must make one thing clear, that the Railways are in a position to carry all the coal available with the Coal Mines Authority this time. The only difficulty is that in certain mines there are no siding facilities. We have also had a spate of agitations which greatly hampered coal movement. In normal conditions, I can assure the House that the Railways are in a position to carry all the coal offered by the mines.

**SHRI N K P SALVE :** He is carrying coal to Newcastle.

श्री हुकम चन्द कछवाय उपाध्यक्ष महादय, भूतपूर्व रेल मंत्री ने यह घापणा की थी कि छोटी लाइनों को बड़ी लाइन में बदला जायेगा। मैं चाहता हूँ कि मंत्री महादय इन बारे में आश्वामन दें कि स्वानियर में जो छोटी लाइन जिवपुरी आदि जगता हूँ उम का बड़ी लाइन में बन्न बदना जायेगा।

**MR DEPUTY-SPEAKER :** No, you can write to him.

श्री हुकम चन्द कछवाय उपाध्यक्ष महादय, मैं निवेदन करना चाहता हूँ

**SHRI MOHD SHAFI QURESHI :** I Will examine it

**MR DEPUTY-SPEAKER :** He will write to you in reply. I can allow one or two questions. But it cannot be a sort of running dialogue between the Minister and the member. This sort of thing cannot go on.

श्री हुकम चन्द कछवाय उपाध्यक्ष महादय, मेरा व्यवस्था का प्रश्न है।

**MR DEPUTY-SPEAKER :** What is the point of order ?

**SHRI MOHD SHAFI QURFSHI :** I had said I will examine it. But if he wants

a reply now, I can give it. Conversion of the Gwalior-Shivpuri NG section should, according to him, be taken up. So far no survey for the conversion has been done, but the Uneconomic Branch Lines Committee which went into the question of conversion of all NG, and MG branch lines did not recommend the conversion of this line.

**MR. DEPUTY-SPEAKER :** The question is -

"That the respective supplementary sums not exceeding the amounts shown in the third column of the order paper be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1974, in respect of the following demands entered in the second column thereof :-

Demands Nos 1 to 6, 8 10 and 16.

*The motion was adopted*

**MR DEPUTY-SPEAKER :** The question is -

"That the respective excess sums not exceeding the amounts shown in the third column of the order paper be granted to the President to make good the amounts spent during the year ended 31st day of March, 1972 in respect of the following demands entered in the second column thereof

Demands Nos 4 to 6 9, 10, 15, 16, 18 and 19

*The motion was adopted*

APPROPRIATION (RAILWAYS) NO 2  
BILL, 1974

14.16. hrs.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURFSHI) I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the

Consolidated Fund of India for the services of the financial year 1973-74 for the purposes of Railways.

*Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title were added to the Bill.*

MR. DEPUTY-SPEAKER : The question is :

SHRI MODH. SHAFI QURESHI : I beg to move :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1973-74 for the purposes of Railways."

"That the Bill be passed."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed."

*The motion was adopted.*

*The motion was adopted.*

SHRI MOHD. SHAFI QURESHI : I introduce† the Bill.

14.18 hrs.

I beg to move† :

APPROPRIATION (RAILWAYS) NO. 3  
BILL\*, 1974

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1973-74 for the purposes of Railways, be taken into consideration."

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1972, in excess of the amounts granted for those services and for that year.

MR. DEPUTY-SPEAKER : The question is :

MR. DEPUTY-SPEAKER : The question is :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1973-74 for the purposes of Railways, be taken into consideration."

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1972, in excess of the amounts granted for those services and for that year."

*The motion was adopted.*

*The motion was adopted.*

MR. DEPUTY-SPEAKER : We take up clause-by-clause consideration, and I shall put the motion to the vote.

The question is :

"That Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title stand part of the Bill."

*The motion was adopted.*

†Introduced/Moved with the recommendation of the President.

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